

(b) if so, the time by which the work is expected to be completed;

(c) whether there is also a proposal under the consideration of Government to provide alternate routing of telecommunication traffic among the various capitals of the States in the country; and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) and (b). Yes, Sir. At present, Bombay is connected to Madras via Bangalore by a 960 channel coaxial cable system. An alternate microwave/coaxial system routing via Poona, Secunderabad and Vijayawada is contemplated to connect Bombay with Madras. It is likely to be completed by mid 1976. Section Poona-Secunderabad-Vijayawada-Madras has already been completed and the work on Poona-Bombay microwave link is in progress.

(c) and (d). There is no proposal under consideration with Govt. of India, to link directly the State Capitals, among themselves. However, with completion of Microwave and coaxial schemes proposed in 5th Five Year Plan, some of the State capitals will get connected to each other.

Registered small scale industrial units in West Bengal, Gujarat and Maharashtra

7957. SHRI LUTFUL HAQUE:

SHRI A. K. M. ISHAQUE:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the number of small scale industrial units registered in the States in West Bengal, Gujarat and Maharashtra during the last three years, industry-wise, district-wise, total capital investment and the growth of production?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAURRAHMAN ANSARI): A statement indicating the district-wise break-up of small scale units registered with the Directors of Industries of West Bengal, Gujarat and Maharashtra is laid on the Table of the House. [Placed in Library. See No. LT-6414/73].

The information relating to total capital investment etc. will be available after the national Census of Small Scale Industries is completed.

Setting up of Units by large Houses in West Bengal

7958. SHRI LUTFUL HAQUE:

SHRI S. N. SINGH DEO:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) names of the firms, belonging to or controlled by 20 Larger Houses as classified in the Industrial Licensing Policy Inquiry Committee report for which industrial licences/letters of intent were issued to establish industrial units in West Bengal during last three years, with location, capacity and capital layout; and

(b) date of receiving letters of intent/licences and whether the industry has come up?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b): The names of concerns comprised in the 20 Larger Industrial Houses are listed in Appendix-II-A (1) of Vol. II of the Report of the Industrial Licensing Policy Inquiry Committee (1969), copies of which are available in the Parliament Library. Details such as the name of the party, date of licence/